

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO- 312 #
ANSWERED ON- 03/02/2022

PROMOTION OF SPORTS IN J&K AND LADAKH

312 # SHRI BRIJLAL

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) important decisions taken by Government in the area of sports after abrogation of Article 370 in the UTs of Jammu and Kashmir and Ladakh;
- (b) the Government policy to bring forward talented sportspersons from that region; and
- (c) the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (c) Since the abrogation of Article 370 in the UTs of Jammu and Kashmir and Ladakh, two editions of Khelo India Winter Games have been conducted in the UTs of J&K as well as Ladakh in 2020 and 2021 under the Khelo India Scheme of this Ministry. Further, 02 Khelo India State Centres of Excellence; 40 Khelo India Centres (two in each district) and 02 accredited sports academies have been sanctioned in the UT of J&K. Also, 03 Khelo India Centres have been approved in the UT of Ladakh under the Khelo India Scheme.

Under the “Talent Search and Development” vertical of the Khelo India Scheme, a total of 2623 Khelo India Athletes (KIAs) have been selected from across the country, of which 15 Khelo India Athletes are from the UT of Jammu and Kashmir and 01 Khelo India Athlete from the UT of Ladakh. The selected KIAs are provided a financial assistance of Rs. 1,20,000 per annum as Out of Pocket Allowance.

Further, the Sports Authority of India (SAI) have also established one SAI Training Centre (STC) each in J&K and Ladakh and one Extension Centre of STC in J&K. 103 sportspersons are being trained at these Centres.
